

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1397
ANSWERED ON:27.11.2002
REFUSAL OF PROPOSALS OF STATE GOVERNMENTS
NARESH KUMAR PUGLIA

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government have returned certain proposals received from the State Governments for declaring State Highways into National Highways;
- (b) if so, the State-wise details thereof; and
- (c) the reasons for which these proposals of the State Governments have not been accepted by the Union Government ?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJOR GENERAL (RETD. KHANDURI)

(a) to (c) All the proposals for declaration of State roads as National Highways have been returned to the respective State Governments in June, 2002 for review based on the revised criteria for declaration of new National Highways.. The state wise details of the proposals returned are annexed. . Presently, there is a ban on declaration of new National Highways due to fund constraints. The Government may however, consider conversion of very limited lengths of a few State Highways as National Highways during the course of the 10th Five Year Plan, keeping in view the traffic needs, inter-se priority and availability of funds, after the ban is lifted.

ANNEX REFERRED TO IN REPLY TO PART (a) to (c) OF THE LOK SABHA UNSTARRED QUESTION 1397 FOR ANSWER ON 27.11.2002 ASKED BY SHRI NARESH PUGLIA REGARDING REFUSAL OF PROPOSALS OF STATE GOVERNMENTS.

S.No. State No. of proposals returned

1	Andhra Pradesh	12
2	Andaman and Nicobar	1
3	Assam	5
4	Bihar	58
5	Chandigarh	1
6	Goa	1
7	Gujarat	26
8	Haryana	22
9	Himachal Pradesh	5
10	Jammu & Kashmir	4
11	Jharkhand	6
12	Karnataka	11
13	Kerala	4
14	M.P	22
15	Maharashtra	8
16	Nagaland	1
17	Orissa	16
18	Punjab	5
19	Rajasthan	25
20	Tamil Nadu	28
21	Tripura	2
22	Uttar Pradesh	37
23	Uttaranchal	3
24	West Bengal	13

Total 316